

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/261(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	BANK OF BARODA VS JYOTI GUPTA
UNDER SECTION	SECTION 95(1)

**Appearance via video conference/physically**

For Financial Creditor S.B.I  
Mr. Ramesh Ch. Prushti, Adv.  
Ms. Mahuya Ghosh, Adv.  
Ms. Sunita Kabi, Adv.

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel submits that an application for vacation of stay order has been pending before Hon'ble High Court at Calcutta in this matter.
3. Matter is therefore, adjourned to **14.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**